

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

**IA NO. 634 OF 2016 IN
DFR NO. 3715 OF 2016**

Dated : 6th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Balarch Renewable Energy Pvt. Ltd.

... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sidhant Kant

ORDER

**IA NO. 634 OF 2016
*(Appl. for leave to file appeal)***

Issue notice to the Respondents returnable on 21.12.2016. Dasti, in addition, is permitted.

List the matter on **21.12.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk